

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -614  
ANSWERED ON – 04/02/2026

**INCOME LIMIT FOR OBC CATEGORY**

614. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether Government is aware of the fact that income criteria for OBC – Non-Creamy Layer was lastly revised in the year 2017 and more than seven years have lapsed since then and a necessity has been felt and demands are being raised to increase the income limit from the existing 8 lakhs per annum; and

(b) if so, the response of Government in this regard?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (b) The last order for revision of the non-creamy layer annual income limit from Rs. 6 lakh to Rs. 8 lakh was issued by Department of Personnel and Training (DoP&T) on 13.9.2017.

In so far as review of creamy layer of OBCs is concerned, the revision of income limit is done on an ongoing basis from time to time. At present there is no proposal for further revision of income limit.

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